

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/506/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : MOBME WIRELESS SOLUTIONS LTD
NAME OF THE RESPONDENT(S) : BHASH SOFTWARE LABS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M Jayashree

For IRP, V Mahesh

M Jayashree

for TK Bhaskar
Vikram P Jain
Shwetha Vasudevan

counsel for
operational creditors

Shwetha

ORDER

Counsel for the Operational Creditor present. Counsel for the IRP also present. Both the Counsels are directed to sort out the issue of payment of the remuneration to the IRP by mutual consent. Put up on **13.11.2017 at 10.30 A.M.**

-sdr-

MEMBER (TECHNICAL)
ghk

-sdr-

MEMBER (JUDICIAL)